

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:879  
ANSWERED ON:13.07.2004  
PROMOTION OF JE IN MCD  
Chowdhury Shri Adhir Ranjan

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether while promoting the Junior Engineer (Civil) to Asstt. Engineer (Civil), the Municipal Corporation of Delhi had taken some wrong decision in certain cases of SC&ST officials who had been categorized as 'Unfit' without assessment of their ACRs;
- (b) whether the charges leveled against them have been dropped in respective dates; and
- (c) if so, the latest status in each case regarding restoration of their old seniority i.e. with effect from 14th May, 1998?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY)

(a) to (c): As per the information furnished by the Municipal Corporation of Delhi, the Departmental Promotion Committee which met on 14th May, 1998 considered, amongst others, the suitability of two Scheduled Castes and one Scheduled Tribes officers in the grade of Junior Engineer (Civil), for promotion to the next higher grade of Assistant Engineer (Civil) and placed its recommendation in regard to these three officers in the 'sealed covers' as certain departmental/criminal proceedings were at that time pending against them. Consequent upon their exoneration in these proceedings, the 'sealed covers' were opened and it was found that the Committee had assessed only one Scheduled Castes officer fit for promotion. He was duly promoted on regular basis from the due date.

The case of the lone Scheduled Tribes officer, declared 'unfit' by the Departmental Promotion Committee in the meeting held on 14th May, 1998, was reviewed subsequently and he also was promoted on regular basis from the due date. However, the third candidate, a Scheduled Castes officer, also declared unfit by the Departmental Promotion Committee in the meeting held on 14th May, 1998, could be promoted on regular basis only with effect from 28th January, 2002 on the basis of the recommendation made by a fresh Departmental Promotion Committee which met on 25th January, 2002.